

aware of. A drought like situation prevailed in the entire Vananchal region.

I would like to urge the Government to conduct a survey in those blocks where production of crop is only 30-40 percent and provide some relief there. I have know about Ichagarh, Chandel, Namdi, Sonahatu, Silli, Annagaraha, Khyari, Knake, Budmu, Rantu, Tamad, Bundu and Madar etc. blocks. In these blocks production of crops is only 30-40 percent. In addition to the above blocks and districts, survey should be conducted in rest of the blocks of Vananchal and relief work be started there so that migration of people can be checked.

[English]

SHRI SHIVANAND H. KOUJALGI (Belgaum) : Mr. Chairman, Sir, the Ministry of Surface Transport, Government of India, has called for the tenders for the construction of the by-pass road from Dharwar to Hubli under BOT. Though the tenders were called about one year back, they have not yet been accepted. On account of this, the Governemnt would incur heavy loss as the estimated cost is increasing day-by-day. Moreover, the road from Dharwar to Hubli is heavily damaged. Hence, I request the Government, through you, that the Ministry of Surface Transport be directed to accept the tenders immediately so that the construction work could be started as early as possible.

[Translation]

DR. RAMKRISHNA KUSMARIA (Damoh) : Mr. Chairman, Sir, Bundelkhand region is backward even after 50 years of independence. There is no industry in the entire region whereas minerals deposits are in abundance there. This region has a large deposits of diamond and granite but due to non exploitation the minerals it is still backward. Similarly, it has a unique cultural, historical and archaeological heritage. The greatmen born in this region have contributed for security and integrity of the country and led this country from time to time. It is necessary to develop the entire region of Bundelkhand as a tourist spot to keep this historical heritage intact and safe.

Apart from Khajuraho, Orchha, Kalinger, in Banda, Sarang temple, Brahaspati Kund, Chaumukhnath, Siddhnath at Panna, Kalehan, Hanuman Bhata, Nanchand, at Pawai, Bandakpur, Kundalpur, Singargarh, Nohta, Raneh at Damoh and the birth place of the great poet Jagnik, Safaour where capital of Skandgupta and Chandragupta was situated and where swamy Ramdas ji had installed the shivling and statue of Hanuman ji in the presence of Chhatrapati Shivaji and he inspired and cooperated Maharaj Chhatrasal to establish swarajya, are places of tourist interest. Similarly, Bheemkund, Jatashankar, Dronagiri, Nainagiri in Chhatarpur district and National Park of Panna attract

the tourists. Therefore, the Government should declare these places as a tourist spots for the development of Bundelkhand region and give co-operation for development of this region

SHRI BHANU PRATAP SINGH VARMA (Jalaun) : Mr. Chairman Sir, I would like to apprise you about the crisis of drinking water in Jhansi Mandal of Uttar Pradesh which is known as Bundelkhand. Sir, the Government of Uttar Pradesh has issued a new order on 24.11.1996 for Jhansi and Bundelkhand region to collect water tax on enhanced rates in all districts of Jhansi Mandal. There is a great resentment among the people of Bundelkhand due to this order and as a result thereof poor people are getting their water connections cut. I would like to urge upon the Central Government to withdraw the order regarding increased rates of water tax so that the people of Jhansi mandal can have a sign of relief.

[English]

SHRI HANNAN MOLLAH : Sir, I would like to draw the attention of the House to a serious problem. This issue is being raised here for the last fifteen to twenty years. You know, Sir, that Bengali is the language which brought the honour of Nobel Prize, and it is the language in which the National Song and the National Anthem were written. If somebody speaks in that language, they are being termed as foreigners! This is a shame on this country. I am talking about this with a heavy heart. You will be surprised to know that I am aware of seven to eight such cases.

Sir, in Mumbai city, particularly in the slum areas whenever somebody speaks in the Bengali language, the Special Police are going there and catching them as Bangladeshis or foreigners. Neither their passport nor the voter's identity card is being accepted by them. They are extracting Rs. 500 to Rs. 3,000 for releasing them. What is this? We are living in India and it is a free country. For how many years should the Bengali speaking people suffer like this? Bengalis are living in Ahmedabad and in many other cities.

In Mumbai, I can cite the cases of Noorjehan Bibi and Zana Abdul Razak. Even their passports have not been accepted as proof of their citizenship, and they are being taken into custody. These people have come from Gorakhpur, Bihar and West Bengal. They are being caught as Bangladeshis. Even some Tamil speaking people were caught and even though they spoke in Tamil, they were not released. They were branded as Bangladeshis! what is this? We know that foreigners should not have any right to stay in this country. But if they are Muslims, they are invariably being dragged out as Bangladeshis. This is a serious matter. It is a shame on the Shiv Sena. They have not only beaten the editor of a newspaper but they are also beating the